

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 1366/95.Dt. of Decision : 15-4-95.

1. Syed Musa
2. Sk Noorjahan
3. D.M.Mukundababu
4. K.Nageswararao
5. K.Venkateswarlu
6. K.Madhushudan Rao
7. Byra Srinivasulu
8. K.V.Sita Mahalaxmi
9. K.Ch.Anjaneyulu

.. Applicants.

Vs

1. The Union of India, Rep.
by the Secretary, Dept.of Posts,
Oak Bhawan, New Delhi-110 001.
2. The Chief Postmaster General,
AP Circle, Hyderabad-500 001.
3. The Postmaster General,
Vijayawada Region, Vijayawada-2.
4. The Supdt., of Post Offices,
Narasaraopeta Division,
Narasaraopeta-522 601.
5. The Sr.Supdt., of Post Offices,
Guntur Division, Guntur.
6. The Sr.Supdt., of Post Offices,
Prakasam Division, Ongole.
7. The Supdt., of Post Offices,
Khammam Division, Khammam.

.. Respondents.

Counsel for the Applicants : Mr. TVVS Murthy

Counsel for the Respondents : Mr. N.V.Raghava Reddy,
Addl.CGSC.CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

Copy to:-

1. Secretary, Department of Posts,
Union of India, Dak Bhavan, New Delhi-110 001.
2. The Chief Postmaster General, A.P. Circle,
Hyderabad-500 001.
3. The Postmaster General,
Vijayawada Region, Vijayawada-2.
4. The Superintendent, of Post Offices,
Narasaraopeta Division,
Narasaraopeta-522 601.
5. The Sr. Superintendent of Post Offices,
Guntur Division, Guntur.
6. The Sr. Superintendent of Post Offices,
Prakasam Division, Ongole.
7. The Superintendent of Post Offices,
Khammam Division, Khammam.
8. One copy to Mr. T. V. V. S. Murthy, Advocate, CAT. Hyd.
9. One copy to Mr. N. V. Raghava Reddy, Addl. OGSC. CAT. Hyd.
10. One copy to Library, CAT. Hyd.
11. One spare copy.

OA 1366/95.

Dt. of Order: 15-11-95.

(Order passed by Hon'ble Shri R.Rangarajan, Member (A)).

There are 9 applicants in this O.A., who were recruited as Reserve Trained Pool Postal Assistants and appointed on various dates from the year 1981 and they were regularised as Postal Assistants subsequently. They now pray for a direction to the Respondents that the applicants herein may be paid the Productivity Linked Bonus due for the periods they have worked as Reserve Trained Pool (Postal) Assistants (as per Annexure A-1 and page-7 of the OA), extending the benefit of the judgement in OA 611/94 dt.31-5-94.

2. There is no dispute that the applicants herein are similarly placed as the applicants in the OA 611/94, ^{which} the judgement of which was pronounced on 31-5-94. As the applicants herein are similarly placed, we follow the direction given in O.A.611/94 and allow the O.A. at the admission stage itself and direct the Respondents to grant ^{the same} _{< <} the benefit of the Judgement/Ernakulam Bench of this Tribunal in OA 171/89. The Respondents shall comply with this order within a period of three months from the date of receipt of a copy of this order.

3. O.A. is ordered accordingly at the admission stage.

No costs.//

One
(R.RANGARAJAN)
Member (A)

W.L.Rao
(V.NEELADRI RAO)
Vice-Chairman

av1/

Dated: 15th November, 1995.
Dictated in open Court.

Amrit
Dy. Registrar (Jud.)